

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

(IB)-420(ND)/2017

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2020

NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s. Sandeep Axles Pvt. Ltd.

SECTION: 9 of IBC, 2016.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Mr. Shivam Mishra, Advocates for the Petitioner

ORDER

CA 508/2020 is 6th progress report filed by the Liquidator for the quarter ending on 31st December, 2019. The same is taken on record.



(L.N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)